

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

15. IA 3087/2022 in C.P. (IB)/3603(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:- Mr. Mahesh Sureka Vs. Elysia
Hospitality LLP
IN THE MATTER OF
Union Bank of India
V/s
Phadnis Resorts and Spa India Ltd.**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 3087 of 2022:- Counsel, Abdullah Qureshi a/w Samuel Abraham
appeared for the Applicant and Counsel, Madhavi Nalluri a/w Praful
Karande appeared for the Respondent no. 1. By consent of the parties
list this matter on **25.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)